

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 73 of 2014 & IA No. 142 of 2014 and IA No. 197 of 2014

Dated : 11th December, 2014

Present:- Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

M/s Aditya Industries **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr.
...Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Mandakani Ghosh for Resp.
No.2

ORDER

Post the matter for hearing on **19th January, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member